

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH  
CALCUTTA

O.A. 564 of 1996

Date of Order : 03-06-2008

Present : Hon'ble Mr. P.K. Chatterji, Administrative Member  
Hon'ble Dr. D.K. Sahu, Judicial Member

Subrata Sengupta & Ors.  
-Vs-  
M/o Defence

For the Applicants : None

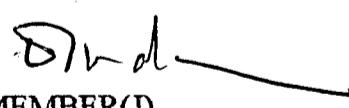
For the Respondents : Mrs. U. Sanyal, Counsel

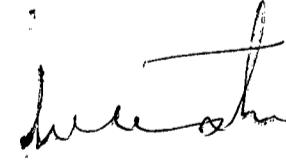
**ORDER**

**PER MR. P.K. CHATTERJI, AM:**

None is present on behalf of the applicants. Mrs. U. Sanyal, Ld. Counsel for the respondents is present.

2. This is an old matter of 1996. On earlier occasion i.e. on 12.4.2005 the matter was dismissed for default and subsequently on 17.6.2005 the matter was restored for hearing. When the matter came up to-day, none is present on behalf of the applicants. It appears that the applicants are not interested in pursuing the matter. Therefore, the O.A. is dismissed for default again.

  
MEMBER(J)

  
MEMBER(A)

DKN